

Estt (D) dated the 30th August, 1969 had mentioned in para 2 that the 'size and number of Departmental Promotion Committee (S) should be decided by each Ministry/Department. There is a common Ministerial cadre, for the Institute as well as for the Regional Research Stations and the other Research Stations, it was experienced that when there was a number of vacancies and the zone of consideration of the candidates from the seniority lists was very large it would involve the association of almost all the Heads of Offices numbering more than 30 on the Departmental Promotion Committee. This, obviously, besides being unworkable would involve waste of time of scientists. The CAO-cum-Registrar is the Reviewing Officer for the work of the Head Clerks and the Superintendent Grade II in the Ministerial Class III posts. It was, therefore, felt that his inclusion in the Departmental Promotion Committee as Chairman fully complied with the instructions contained in the 47th Report of the Estimates Committee embodied in the orders of the Home Ministry referred to above. Further, the Departmental Promotion Committee assesses the suitability of a candidate strictly on the basis of the *Confidential reports*: on the work and the conduct of a staff member given by the respective Head of the Division/Officer in-charge under whom the assessee worked and which is reviewed by the CAO-cum-Registrar. However, even so the Head of the Division in whose Division a vacancy arise, is now associated as member of the Departmental Promotion Committee as mentioned above. Even here: with a view to giving a sense of participation it is the Divisional Head under whom the vacancy occurs that is material and not under whom the Head Clerks have worked.

**भिण्ड तथा इटावा के बीच सीधी टेलीफोन व्यवस्था**

3275. श्री यशवन्त सिंह कुशवाह : क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने कि कृपा करेंगे की भिण्ड (मध्य प्रदेश) और इटावा (उत्तर प्रदेश) के बीच सीधी टेलीफोन व्यवस्था

आरम्भ करने की पहले से ही स्वीकृत योजना के बारे में अब तक कितनी प्रगति हुई है ?

**सूचना तथा प्रसारण मंत्रालय और संचार विभाग में राज्य मंत्री (श्री शेर सिंह) :** भिण्ड और इटावा को जोड़ने वाली एक सीधी टंक लाइन की व्यवस्था करने की स्वीकृति दे दी गई है। इन दोनों स्थानों के बीच उपभोक्ता टंक डायलिंग चालू करने का अर्जी कोई प्रस्ताव नहीं है क्योंकि टंक ट्रेफिक के आघार पर ऐसा उचित नहीं ठहरता।

सीधी लाइन लगाने के प्राक्कलन तैयार कर लिए गये हैं और इनकी मंजूरी दी जा चुकी है। इसका निर्माण करने के लिए आवश्यक भंडार और सामान इकट्ठा किया जा रहा है। क्योंकि कई मदों की सप्लाई बहुत ही कम है, इसलिए इस काम में विलम्ब होने की संभावना है।

**त्रि-स्तरीय पंचायती राज-प्रणाली आरम्भ करना**

3276. श्री यशवन्त सिंह कुशवाह : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि देश में त्रि-स्तरीय पंचायती-राज प्रणाली आरम्भ करने के सम्बन्ध में की गई कार्यवाही का ब्यौरा क्या है ?

**खाद्य, कृषि, सामुदायिक विकास तथा सहकारित मंत्रालय में उप मंत्री (श्री स. च. जमीर) :** केन्द्रीय सरकार राज्य सरकारों से इस बात के लिए लगातार आप्रह करती रही है कि पंचायती राज कार्यक्रम को शीघ्र लागू करने की आवश्यकता है। सामुदायिक विकास और पंचायती राज सम्बन्धी नीती विषयक पहुंच पर पिछली बार जून, 1968 में मद्रास में हुए राज्यों के मुख्य मंत्रियों और सामुदायिक विकास और पंचायती राज के प्रभारी मंत्रियों के सम्मेलन में विचार-विमर्श किया गया था। सम्मेलन ने सिफारिश की थी कि लोकतंत्रीय विकेन्द्रीकरण के उपकरणरूप में पंचायती राज चालू रहना चाहिये और तीन स्तरीय ऋयवा दो स्त

रीय ढांचेसे सम्बन्धित प्रश्न राज्य सरकारों की मर्जी पर छोड़ दिया जाना चाहिए। पंचायती राज ढांचे से सम्बन्धित राज्यवार स्थिति दर्शाने वाला एक विवरण समा पलट पर रखा गया है। [ग्रन्थालय में रखा गया। देखिये संख्या LT-4479 / 70]

#### **Working of Aaralem farm, Kerala**

3277. SHRI E. K. NAYANAR: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the details of working of Aaralem Farm set up with the aid of Soviet Union in the Kerala State; and

(b) Whether the work of the farm will begin before the end of this year ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) The Central State farm being set up in the Cannanore district of Kerala will have a total area of about 4,800 hectares. The area so far taken over is about 2,980 hectares. Action for acquiring the remaining land is being taken by the Government of Kerala.

(b) No Sir. Proceeding with regard to compensation for trees standing on the acquired land are still pending in the law courts and it is, therefore, not possible to do jungle clearance work on the land already acquired. The machinery for the farm has started coming and some of it has already reached Cannanore. A part of the land has no jungle growth and cultivation operations on that part of the land are expected to start early next year.

#### **Representation of Kerala Film Chamber of Commerce on All India Film Council**

3278. SHRI E. K. NAYANAR : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether Government have received any Resolution from the Kerala Film

Chamber of Commerce Executive Committee, which was passed on 26th August, 1970, demanding the Chamber's representation in the All India Film Council; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) The request of the Kerala Film Chamber of Commerce will be taken into consideration while taking a final decision on the establishment and composition of the Film Council.

#### **Representation for Automatic Telephone Exchange at Ludhiana**

3279. SHRIMATI NIRLEP KAUR : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether his Ministry has received representation from industrialists of Ludhiana for an automatic telephone exchange for the town;

(b) whether the new building for the automatic exchange was completed about 2 years ago, but the equipment meant for the automatic exchange was removed from Ludhiana to Rohtak; and

(c) if so the reasons for giving preference to Rohtak over Ludhiana

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) Yes.

(b) It is wholly incorrect and no equipment has been removed to Rohtak from Ludhiana. Building for the automatic exchange at Ludhiana was completed in July 1969.

(c) Question does not arise.